

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : CP/7/2016

NAME OF THE PETITIONER(S) : H. Ramesh

NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION : 210,213,241,242,243

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. L. ABIRAMI

SUMATHI
Counsel for
(R 2 & 3)



2. SANDEEP KUMAR
For CIBI VISHNU

Petitioner



ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for submitting arguments on interim relief. Time extended at request. Put up on **07.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)